

High Court Of Delhi, New Delhi  
(Examination Cell)

MOST IMMEDIATE

No. F.6/1/JEC/EC-3/OHC/2023-1152/153

Dated 28 August, 2023

From:

The Registrar General,  
High Court of Delhi,  
New Delhi,

To:

1. All the Principal District & Sessions Judges, Delhi
2. The Principal District & Sessions Judge cum Special Judge (PC Act),  
CBI, Rouse Avenue Court Complex, New Delhi.

Sub : "Short Notice" of advertisement for recruitment to the post of District Judge  
(Entry Level) in M. P. Higher Judicial Service by direct recruitment from Bar.

Sir/Madam,

I am directed to forward herewith a copy of Short Notice of advertisement received from the High Court of Madhya Pradesh, Jabalpur for the post of District Judge (Entry Level) in M. P. Higher Judicial Service by direct recruitment from Bar, with a request that it may be displayed at some conspicuous place in the court premises for information of all concerned. It is further requested that the copy of the Short Advertisement may also be forwarded to the Secretary of the respective Bar Association of your court for giving it wide publicity/circulation. It may please be noted that the last date for submission of application form is 12.09.2023 till 11:55 P.M.

Yours faithfully,

Dy. Registrar (Exams - DHJS & DJS)  
for Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(H.Q.): DELHI  
No. 65344-Adv./Gaz./2023 Dated, Delhi the 31 AUG 2023  
65350

Copy forwarded along with its enclosure for information and necessary action to:-

- 1) The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
- 2) The Administrative Officer, R&I Branch, Central District, Tis Hazari Courts, Delhi with the request to display the same on the Notice Board and conspicuous part of the court complex.
- 3) The Hony. Secretary, Delhi Bar Association, Tis Hazari Court, Delhi for wide publicity /circulation..
- 4) LAYERS Section, for uploading on LAYERS.

Encl: As above

109 21/8/23  
(Kaveri Baweja)  
Officer-In-Charge (Judl.)  
For Principal District & Sessions Judges (HQs)  
Delhi



**HIGH COURT OF MADHYA PRADESH, JABALPUR**  
**SHORT NOTICE OF ADVERTISEMENT**

**District Judge (Entry Level) Direct Recruitment from Bar, Exam-2023**  
(under rule 5(1)(C) of the M.P. Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2017)

Advertisement No. 79/Exam/DRHJS/2023 Date 22.08.2023

**Starting Date for submission of Online Application Form** – 22.08.2023  
(12:00 PM)

**Last Date for submission of Online Application Form**– 12.09.2023  
(11:55 PM)

**Period of Correction in Online Application Form** – 16.09.2023 (12:00 PM)  
To  
18.09.2023 (11:55 PM)

**Date of Online Preliminary Exam** – To be notified later

**Date of Main Written Examination** – To be notified later

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**Mode of Application**- Only Online Application through the website of M.P. High Court ([www.mphe.gov.in](http://www.mphe.gov.in)).

**Post** :- Advertisement has been issued to fill up Total - 21 Posts (U.R.-11, O.B.C.-03, S.C.-03 & S.T.-04) of District Judge (Entry Level) in the cadre of M.P. Higher Judicial Service by Direct Recruitment from Bar.

**Pay Scale** - Rs. 144840-194660.

**Note**:- For details as to eligibility, pattern/procedure of Examination, mode of application etc. please go through the Advertisement available on website of the High Court of M.P. ([www.mphe.gov.in](http://www.mphe.gov.in)). The detailed Advertisement is being published in next issue of "Rojgar Aur Nirman" Hindi Weekly Newspaper ([www.rojgaraurnirman.in](http://www.rojgaraurnirman.in)).